

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 1348/2016

New Delhi, this the 6th day of May, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

Bal Dev Solanki,

Age 36 years,

Fire Operator,

S/o Shri Raj Dev Solanki,

R/o WZ-104, Palam Village,

New Delhi-110045.

.. Applicant

(By Advocate : Shri Mohit Ramdeo)

Versus

1. Govt. of NCT of Delhi,
(Through Chief Secretary),
I.P. Extension, New Delhi.

2. Delhi Fire Service,
(Through Its Director),
Connaught Place,
New Delhi. .. Respondents

ORDER (Oral)

By Hon'ble Mr. P.K. Basu

Heard the learned counsel for the applicant.

2. It is stated that the applicant has filed representation dated 30.10.2015 (Annexure-A) to the respondents seeking the relief, which has not yet been disposed of.

3. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, with a direction to the respondents to consider the representation dated 30.10.2015 of the applicant and to dispose of the same by passing appropriate speaking and reasoned orders thereon, within a period of ten days from the date of receipt of a copy of this order. No order as to costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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